## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.09/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mr. Sandeep Anand

V/s. M/s. Saga Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
S. No.	NAME Sonali Aggawal Ms Junnaikar LASS For Respondent No	oustes Advocata	SIGNATURE
~r/L	Adr Shaddha khandhadi'a 6 liobal law offices for Pelihoner	Advocate	Sklandhadia
3 -	Adv. Rahil Thave ilb Jayaka & Pa for Respondent	eri Advocato	Maren
	A WK TAIN 82, Mala Chanh I Nam Ind, M	I Lespan No.7.	Nov Jan

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## <u>ORDER</u>

## C.P. No.09/397-398/CLB/MB/MAH/2015

- 1. The Learned Representatives of both the sides are present alongwith Respondent No. 7 in person
- 2. The parties have informed that they have exchanged the Draft of Settlement and expected that a settlement may arrive in near future.
- 3. Considering the statements made the matter is adjourned to 20.03.2017 with the direction to place on record the Draft of Settlement. Next date is duly communicated to both the sides.

Sd/-

M. K. SHRAWAT MEMBER (JUDICIAL).

Dated: 23.01.2017.